

(c) whether any negotiation took place between two States in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) to (c) Do not arise.

Magnet bomb attack on Israeli diplomat

242. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the use of Magnet Bomb attack on the Israeli Diplomat is a new threat and challenge to Government in countering the terrorist activities;

(b) if so, the manner in which this new challenge in going to be tackled by Government; and

(c) what is the progress in the case involving attack on Israeli Diplomat?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) A magnetic bomb attack took place on an Israeli Embassy car on 13.02.2012 in which four persons, including the driver and an Israeli lady occupant of the car, as also two other persons in a nearby car, were injured. The matter is under investigation by Delhi Police who have so far arrested one person in this connection.

Security arrangements for diplomatic missions and diplomats of foreign countries, as also for international organisations, located in the country are reviewed periodically on the basis of inputs given by the central security agencies and appropriate advisories issued. The actual arrangements, based on these inputs and advisories, as well as local threat assessments, are made by the local/State police concerned.

Mock drill for natural calamities in Delhi

243. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that mock drill for natural calamities like earthquake was conducted recently in Delhi;

(b) if so, the details thereof;

(c) whether it is also a fact that response by the authorities have taken more time than expected; and

(d) if so, the steps Government is taking for early response of the various authorities ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) Yes, Sir. A number of Mock Drills

on Earthquake Preparedness in Delhi were conducted by Delhi Disaster Management Authority (DDMA) in close collaboration and guidance of national Disaster Management Authority (NDMA) from October, 2011 to 15th February, 2012. The mega mock drill was conducted on 15.2.2012 in all the 9 districts of Delhi under the supervision of respective Deputy Collectors, in the important Government Sector, Private Sector, RWAs Schools, Colleges, Universities, market associations, Courts and Judiciary and Public representatives.

(c) and (d) These drills were culmination of long planning which started in October, 2011 and therefore, there was timely response from various agencies.

Status of enquiry into Israeli Embassy car attack

244. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Israeli Embassy car exploded just 500 metres from Prime Minister's residence;

(b) if so, the details thereof;

(c) what is the present status of the enquiry in this case and which terrorist organisation is responsible for this attack; and

(d) what are the steps Government is taking so that in future such incidence do not occur?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (d) A magnetic bomb attack took place on an Israeli Embassy car on 13.02.2012 near the crossing of Aurangzeb Road and Race Course Road in New Delhi. Four persons were injured in attack. Delhi Police is investigating the matter. So far one person has been arrested in this connection.

Security arrangements for diplomatic missions and diplomats of foreign countries, are reviewed periodically on the basis of inputs given by the central security agencies and appropriate advisories issued. The actual arrangements, based on these inputs and advisories, as well as local threat assessments, are made by the local/State police concerned.

Damage by cyclone Thane

245. N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the casualties caused by the Cyclone Thane in India;

(b) whether Government has done any assessment of the total damages to property and livelihoods caused by the cyclone;

(c) if so, the details thereof;